

TELECOM DISPUTES SETTLEMENT & APPELLATE TRIBUNAL

NEW DELHI

No.1/Judicial/Misc./TDSAT/2024

Dated: 29.10.2025

NOTICE

It is informed to all the Advocates / parties that the hearing of cases in TDSAT fixed for 4th November, 2025 shall take place through virtual mode.



Desk Officer

Copy to :

1. The Telecom Lawyers' Association, TDSAT.
2. The Registrar-cum-Principal Secretary, TDSAT.
3. The Director, TDSAT.
4. The Deputy Registrar, TDSAT.
5. The PPS/PS To Hon'ble Chairperson and Members, TDSAT.
6. Notice Board.
7. TDSAT Website.